

irrigation projects in Karnataka has been received by the Union Government;

(b) if so, the details thereof and the action taken thereon;

(c) whether the Union Government have provided any assistance for the purpose; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No proposal for modernisation of irrigation projects in Karnataka is pending at the Centre.

(b) to (d) Do not arise.

Ex-Servicemen

437 SHRI SOUMYA RANJAN Will the Minister of DEFENCE be pleased to state

(a) the number of ex-servicemen in the country at present, State-wise;

(b) the total amount provided so far to ex-servicemen who have retired prematurely without pension as their battalions have been disbanded, and

(c) the amount given as scholarship to the wards of the ex-servicemen by the Ex-servicemen Boards during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N. V. N. SOMU) : (a) To collect reliable data regarding the number of ex-servicemen in the country, a scheme of registration and issue of identity cards was introduced in 1992. Under the Scheme, all ex-servicemen and their widows are required to register themselves with the Zila Sainik Boards. The State-wise details of ex-servicemen registered with various Zila Sainik Boards in the country as on 31.3.1996 are given in the Statement enclosed

(b) There has been no disbandment of any Army battalion in the recent past

(c) Kendriya Sainik Board is not giving any scholarship to the wards of ex-servicemen. However, as per policy of the Central Government, children of the defence personnel killed or permanently disabled in action, who are studying in the Government run educational institutions are granted complete exemption from tuition fee and other fees levied by the institution. Children studying in boarding schools and colleges are also provided grants to meet hostel charges, in full. Besides, some of the State Governments are providing scholarship/stipends to the wards of war widows/ex-servicemen disabled in action, at different rates. The details of the amount paid by the State Governments are not monitored at the Centre.

STATEMENT

Registered Ex-servicemen population

RSB	Total number of	
	ESM	WID
1. Andhra Pradesh	50083	9195
2. Arunachal Pradesh	163	2
2 Assam	13168	994
4. Bihar	49196	4029
5 Goa	1281	93
6 Gujarat	9376	1042
7 Himachal Pradesh	69604	16430
8 Haryana	130957	23329
9 Jammu & Kashmir	39092	8661
10 Kerala	111793	17883
11 Karnataka	38025	7324
12 Maharashtra	113712	20016
13 Meghalaya	1588	383
14 Mizoram	3708	821
15 Manipur	2779	271
16 Madhya Pradesh	23567	3395
17 Nagaland	1787	322
18 Orissa	11426	893
19 Punjab	160877	27545
20 Rajasthan	82314	15297
21 Sikkim	1369	369
22 Tamil Nadu	92287	25449
23 Tripura	1268	293
24 Uttar Pradesh	229688	39446
25 West Bengal	28152	2499
26 A&N Islands	370	28
27 Chandigarh	4879	611
28 Delhi	27059	2871
29 Pondicherry	1047	193
Total	1298615	229684

Note : ESM = Ex-servicemen

WID = Widows

Assistance By ODA

438 SHRI R. SAMBASIVA RAO Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state

(a) whether the Government have received any proposal from Andhra Pradesh for sanctioning funds by the Overseas Development Authority for improving slums, roads, houses for poor and drainage facilities in the State.

(b) if so, the details thereof, and

(c) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Yes, Sir, the Andhra Pradesh Urban Poverty Alleviation Project was submitted by the State Government with a view to bring about more effective urban poverty reduction in 32 Class-I towns in the State through the convergence and development of existing poverty alleviation programmes in three programme areas - economic, environmental and social. The project will adopt a town-wise approach, targeting the poor irrespective of spatial criterion.

(c) The Union Govt had submitted a project proposal to Overseas Development Administration (U.K.) for their consideration. The approval to implement this project from ODA (U.K.) is still awaited

[Translation]

Technical Institution in Badaun, Uttar Pradesh

439 SHRI D.P. YADAV Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Government propose to open a technical institute in Badaun, Uttar Pradesh,

(b) if so, the details thereof, and

(c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). There is no proposal with the All India Council for Technical Education for opening a technical institute in Badaun, Uttar Pradesh

Irrigation Projects

440 SHRI LALIT ORAON Will the Minister of WATER RESOURCES be pleased to state

(a) the details of the major, medium and minor

irrigation projects of Bihar pending with the Central Government for the last three years;

(b) the details of such projects being evaluated from technical and financial points of view by the Central Water Commission;

(c) the details of such projects in respect of which the State Governments have to comply with the recommendations of various Central Evaluation agencies, and

(d) the action being taken by the Union Government in regard to projects in respect of which the State Governments have complied with the recommendations of Central evaluation agencies?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The following major/medium irrigation projects of Bihar are pending for clearance

Major Projects

- (i) Sone Canal Modernisation Project (Phase-I)
- (ii) Punassi Reservoir Project
- (iii) Subernarekha Multipurpose Project
- (iv) Punpun Morhar Dardha Irrigation Project

Medium Projects

- (v) Kundghat Reservoir Project

Detailed proposals for Minor Projects are not received in Central Government. State Government is competent to plan, finance and implement them.

(b) and (c) The details of the above projects have been given in the enclosed *statement*

(d) After the comments of Central Evaluation Agencies are satisfactorily complied with by the State Government, a comprehensive note on the project proposal is prepared and put up to the Advisory Committee on Irrigation and Multipurpose Projects for consideration and approval

STATEMENT

S No	Name of the Project	Estimated Cost (Rs in crores)	Irrigation benefits (in th ha)	Present Status
1	2	3	4	5
Major Projects				
1	Sone Canal Modernisation Project(Phase-I)	235.93	300	The Project has been considered and accepted by the Advisory Committee in its 56th meeting held in November, 93 subject to